

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-409
ANSWERED ON- 20/07/2022

STATUS OF TOLL PLAZAS

409. SHRI S. SELVAGANABATHY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) how many National Highways are under Build-Operate-Transfer (BOT) basis for collecting toll In India;
- (b) what is the length of period granted by Government for any Toll Plaza to collect tolls;
- (c) how many Toll Plazas are closed after realising the terms and conditions; and
- (d) whether Government is aware that the toll collections are manipulated from non remittance to Government account and what mechanism does Government impose to effectively check the evasion of toll?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) As on 30.06.2022, BOT Operators are collecting user fee at 214 fee plazas as per their concession agreement with National Highways Authority of India.
- (b) The user fees is collected at full rates as per the National Highways Fees (Determination of Rates and Collection), Rules,2008 till the completion of the concession period by the concessionaire in private funded projects and till the recovery of the capital cost by the executing authority in public funded projects.
- (c) The user fees collection will be reduced as per the National Highways Fees (Determination of Rates and Collection), Rules,2008 after recovery of entire capital cost of development for the National Highway.
- (d) Government has decided to declare all lanes of fee plazas on National Highways as FASTag Lanes of the fee plaza with effect from midnight of 15th/16th February 2021. As of now, most of the collection at the fee plaza is through FASTag thus there is minimal chance of manipulation and evasion of user fee.

BOT Operators are assigned a fixed concession period for which they can collect and retain the user fee. For Public funded fee plaza, the user fee collection agency is engaged through competitive bidding for fixed remittance as per the contract period.
